

ITEM NO.16

COURT NO.8

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 30443/2022

(Arising out of impugned final judgment and order dated 07-12-2021 in DBCWP No. 20642/2018 passed by the High Court Of Judicature For Rajasthan At Jaipur)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

GOOD EARTH TRAVEL GROUP INDIA PRIVATE LIMITED

Respondent(s)

(IA No.155058/2022-CONDONATION OF DELAY IN FILING and IA No.155059/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 04-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s)

Mr. Balbir Singh, ASG
Mr. Mukesh Kumar Maroria, AOR
Mr. Naman Tondan, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Manish, Adv.
Ms. Monica Benjamin, Adv.
Mr. P. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILLEY)
SCOURT MASTER (NSH)